

THE HIGH COURT OF KERALA

Kochi : 682 031
Date : 11.09.2020

A1- 52534 / 2020

NOTICE

The Honourable Mr. Justice V.G.Arun, the Honourable Mr. Justice N.Nagaresh, the Honourable Mr. Justice T.V.Anilkumar and the Honourable Mr. Justice N.Anil Kumar will be sworn in as permanent Judges of the High Court at 9.15 a.m. on Monday, 14th September, 2020 in the Banquet Hall.

In view of the COVID 19 pandemic, the swearing in ceremony will be held limiting the number of participants to the minimum. The ceremony will be streamed live on the link <https://hcjudgesswearingin.blogspot.com>

Regular sittings of the Court will commence at 10.15 a.m.

(By Order)


Sophy Thomas
Registrar General

To

The Director of the Kerala Judicial Academy, Athani. [The matter may be brought to the attention of the Director (Academics), KJA also].
The Additional Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam.
The Secretary, Rule Committee under Section 123 CPC, High Court.
The Registrar (Judicial), High Court.
The Joint Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, Athani.
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Assistant Registrar in-charge of 'K' Section, High Court (2 copies).
The P.A. to the Chief Justice, High Court.
The Court Officer to the Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Accounts Officer, High Court.
The Addl. Public Relations Officer, High Court.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The C As to the Registrars and the Addl. Registrar (G A), High Court.

p.t.o.

The Civil Sergeants, High Court.
The IT, Court Officers' Sections, High Court.
All Sections, High Court.
The Admn. Records Section, High Court.
The Notice Board, High Court.
The File / Stock file.